

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

**THE 24<sup>th</sup> February, 2026**

No. 55 /A: Hon'ble the Chief Justice has been pleased to appoint/post Mr. Manoj Kumar Singh, Registrar (Judicial), High Court of Jharkhand, Ranchi as Registrar (Vigilance), High Court of Jharkhand, Ranchi, in place of Mr. Nikesh Kumar Sinha, Registrar (Vigilance), High Court of Jharkhand, Ranchi, with immediate effect.

By order of the Court,  
Sd/- (Satya Prakash Sinha)  
Registrar General

Memo. No. 807 /Appt.

Dated Ranchi, the 24<sup>th</sup> February, 2026

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / All the Registry Members of this Court/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court/ Deputy Registrar-cum-PPS to Hon'ble the Chief Justice/ Treasury Officer, Doranda Treasury, Doranda, Ranchi and the officer concerned for information and needful .

*Satya*  
24.02.2026  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

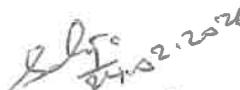
**THE 24<sup>th</sup> February, 2026**

No. 56 /A: Hon'ble the Chief Justice has been pleased to appoint/post Mr. Bal Krishan Tiwari, Principal District & Sessions Judge, Dhanbad as Registrar (Judicial), High Court of Jharkhand, Ranchi, in place of Mr. Manoj Kumar Singh, Registrar (Judicial), High Court of Jharkhand, Ranchi, with immediate effect.

By order of the Court,  
Sd/- (Satya Prakash Sinha)  
Registrar General

Memo. No. 808 /Apptt. Dated Ranchi, the 24<sup>th</sup> February, 2026

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / All the Registry Members of this Court/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court/ Deputy Registrar-cum-PPS to Hon'ble the Chief Justice/ Treasury Officer, Doranda Treasury, Doranda, Ranchi and the officer concerned for information and needful .

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 25<sup>th</sup> FEBRUARY, 2026**

No. 60 / A : Mr. Nikesh Kumar Sinha, Registrar (Vigilance), High Court of Jharkhand, Ranchi, is hereby transferred and posted as Principal District & Sessions Judge, Dhanbad in place of Mr. Bal Krishan Tiwari, Principal District & Sessions Judge, Dhanbad, with immediate effect.

By order of the Court

*Sd/-*  
25/02/2026  
Registrar General

**Memo. No. 817 /Apptt. \_\_\_\_\_ Dated \_\_\_\_\_ Ranchi, the \_\_\_\_\_ 25<sup>th</sup> FEBRUARY, 2026**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court / the Principal District & Sessions Judge, Dhanbad and the Officers concerned for information and needful.

*Sd/-*  
25/02/2026  
Registrar General